

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 204  
CP No. (IB)- 52/7/JPR/2022  
Under Section 7 of IBC, 2016

**In the matter of:**

M/s Sultanpur Mining and Crushers LLP

...Financial Creditor

Versus

M/s Solar Voltaic Power LLP

...Corporate Debtor

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER


**Present Through Video Conferencing: -**

For the Financial Creditor : None-appeared

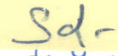
For the Corporate Debtor : None-appeared

**ORDER**

None for the parties. List the matter on 20.04.2023.



(Prasanta Kumar Mohanty)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

March 16, 2023